

Power from Nuclear energy to meet the Requirements of the Country

5119. SHRI M. V. CHANDRASHEKARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether speedy steps are being planned to meet substantial power requirement of the country from nuclear energy;

(b) if so, whether any schemes in this regard have been examined and prepared;

(c) if so, the details thereof and total expenditure involved; and

(d) by what time the same will be achieved?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT: (SHRI C.P.N. SINGH): (a) to (d) A long term Plan proposed by the Dept. of Atomic Energy envisages a nuclear power generation capacity of 10000 MWe installed capacity by 2000 A.D. The programme will consist of a number of different projects, cost of which would be worked out at appropriate time. In the Sixth Plan, provision has been made for 6 reactor units of 235 MWe each, out of which work has already commenced on two reactors at Kakrapar in South Gujarat which was sanctioned in July 1981.

Victimisation of Employees by Hindustan Lever, Delhi

5120. SHRI K. A. RAJAN: Will the Minister of LABOUR be pleased to state:

(a) total number of victimisation of employees in Hindustan Lever, Delhi during the last three years;

(b) the details of allegations/charges levelled against those employees;

(c) whether it is a fact that such employees were not given any opportunity for clarifying their position; and

(d) whether the Provident Fund amount, gratuity and other benefits accrued to them

were paid nominally instead of in full and that too in piecemeal, and if so, the steps being taken by Government against such atrocity on the employees by management?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (d) According to information received from Delhi Administration, the appropriate authority under the Industrial Disputes Act, no employee of Hindustan Lever, Delhi has been dismissed/discharged during the last three years. However, some persons have either retired on reaching the age of superannuation or sought voluntary retirement. All these employees have been paid their dues including Provident Fund and Gratuity in one instalment.

Introducing of flexible working hours in Industries

5121. SHRI RAJESH KUMAR SINGH: PROF. AJIT KUMAR MEHTA:

Will the Minister of LABOUR be pleased to state:

(a) whether a number of labour experts have expressed the introduction of a "flex-time" concept i.e. flexible working hours of a factory on trial basis to solve the problem of industrial unrest and to boost the industrial production; and

(b) if so, details thereof stating the reaction of Government with regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) & (b) No such suggestions have been received in the Ministry of Labour.

Working of TAPP and Assessment of CANDU Process

5122. SHRI BABURAO PARANJPE: SHRI N.K. SHEJWALKAR:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Tarapur Atomic Power Station is the only one among

the nuclear power stations which has worked without major interruption in the last 12 months;

(b) if so, the reasons thereof;

(c) whether any technological assessment of the cost of nuclear power using the CANDU process has been made;

(d) if so, with what results; and

(e) how does it compare with other process?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT: (SHRI C.P.N. SINGH): (a) Yes, Sir.

(b) The other Atomic Power Station in Rajasthan has been having equipment and grid problems.

(c) to (e) International experience is that natural uranium heavy water reactors are more economical than enriched uranium reactors.

"Protection of Industrial Areas from Pollution"

5123. SHRI DHARAMBIR SINHA :
SHRI D. P. YADAV :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are considering steps to protect the industrial areas in the country from water, air and soil pollution;

(b) if so, the details thereof; and

(c) whether Government would make it compulsory to have a wastage treatment plant in all the industrial areas where large quantities of wastages are being released by various factories?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C.P.N. SINGH) : (a) Yes, Sir.

(b) and (c) Government has enacted the Water (Prevention & Control of Pollution Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 for protection of environment from air and water pollution. Central and State Boards have been set up in several states for implementation of the provision of the Act. After scrutiny the Boards give consent for discharge of effluents for a period of time but insist on the provision of proper treatment facilities within the stipulated time. In the case of new industrial units, the Boards satisfy themselves that adequate pollution control system are installed before granting permission for discharges and emissions from the industry and for operating the industry.

Grant of Industrial Licence for Joint Venture between India and Bulgaria

5124. SHRI P. M. SAYEED :
SHRI B. V. DESAI :

Will the Minister of INDUSTRY be pleased to state

(a) whether the inter-Ministerial differences have put the 100 per cent export venture between India and Bulgaria in Jeopardy;

(b) if so, whether this has caused serious concern to the Bulgarian collaborators who have committed supplies of leather gloves to be manufactured by the Joint company to third countries ;

(c) if so, whether it is also a fact that his Ministry has been delaying the grant of industrial licence for this joint venture;

(d) if so, the main reasons thereof; and

(e) what steps are being taken by Government to see that the Indo-Bulgarian export venture does not suffer further?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) to (e) No, Sir, The STC's proposal for foreign collaboration with M/s. Industrial Imports, Sofia